Election, do hereby solemnly affirm and state on oath as under-

(2) Details of PAN and status of filing of Income tax return :

(strike out whichever is not applicable)

(1) I am a candidate set up by-Independent candidate.

Names

Sl. No.

on to (mile in)

Affidavit to be Furnished by the candidate alongwith Nomination Paper Before the Returning Officer

From . BRAHMPUR .- 199 ... Constituency (Name of the Constituency)

(PHARTIYA JANTA PARTY)

The financial year for

Income-tax return has

which the last

been filed

Total income shown In Income

Rupees)

Tax Return (in

Agad. 54 years, resident of 175, Kautileya Manation full postal address, of language vetnamy categories, do hereby solemnly affirm and state on only as under

Permanent

(PAN)

Account Number

DILMARNI DEVI SON JOSEPH POWIFE OF LATE KAYAN MARAYAN MISHO

1.	Self DILMARNI DEVI	BAY PD8086	N New Pen cond	1580 no Filly stocks	
2.	Spouse-Lat Kalyan Narayan Misha -			-	
3.	Dependent I				
4.	Dependent 2				
5.	Dependent 3				
SI.	he following case(s) is/ are pending again	nst me in which co		aken by the court:- N	
No. (a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:		~ b		
(b)	Name of the court, Case No. and Date of taking cognizance:	order	No	2	
(c)	Details of Appeal (s) / Application(s) for (if any) filed against the above order(s)		W .		
4. Cas (a)	The details of cases, Sections of the Act and description of the offence for which convicted : Name of the Court(s). Case No. and	court of law(othe	r those referred to in	Form 26): ~A1	
4 1					

(5) That I give height below the details of the assets (movable and it amovable etc.) of myselimy spouse and all dependents:

A. Details of movable assets:

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given

 In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme. Name of Bank/ Institution and Branch are to be given

 Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect at listed companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
1)	Cash in hand	-/000,02.4	*	×	×	×
(ii)	Institutions, Non Banking Financial Companies and		Market - 1991 Market - 19 Market - 11 19 AF46 from Thomas	401-		
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	-	_	_		_
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	RD of As 31,500 - 5.B.I, vidlo mondal for			_	_
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount,	Loan from finance Pupp Gent & Bihi 600000 -	. —	-	_	_
(vi)	Motor Vehicles/Aircrafts/9,25,000 Yachts/Ships (details of Make, Registration No. etc, Year of the Purchase and amount)		_		-	_
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	9 8har. B 2,52,000	_	_	_	_

ony other assets such as value of Claims/interest				
a, Gross Total value	14,78240=	6'		
A 45 - 10 - 10 - 10 - 10 - 10 - 10 - 10 - 1	1 10		1	

3. Details of Immovable assets:
(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment, should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land Location(s) Survey number(s)	_	_	_	_	_
	Area (Total measurement in acres)		-	_		_
	Whether inherited property (Yes or NO)		_	_	_	_
	Date of purchase in case of self acquired property		_	-		
	Cost of Land (in case of purchase)at the time of purchase	-	-	_		
	Any Investment on the land by way of development, construction etc.		_	-	_	_
	Approximate Current market value		-			_
(ii)	Non-Agricultural Land Location(s) Survey number(s)	_	_	_	_	-
	Area (Total measurement in sq. ft.)	-		_		
	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property	_	_	_	_	_
	Cost of Land (in case of purchase) at the time of purchase	_	_	-		1
	Any Investment on the land by way of development, construction etc.		-	1	_	
	Approximate Current market value			_	-	~
(iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)		-		_	1
	Built up Area (Total measurement in sq. ft.)	_		_	_	_

-	Whether inherited property (Yes or NO) Date of purchase in case of self	_	_	_		
	Sq. ft.) Built up Area (Total measurement in sq. ft.)	_	_	_		
	-Location(s) - Survey number(s) Area (Total measurement in		_	_	_	/
(iv)	value Residential Buildings (including apartments,)	-			-	
	A sy Investment on the property by way of development, construction etc. Approximate Current market	_	-	-	_	_
	Cost of property (in case of pirchase) at the time of pirchase	_			-	
	V tether inherited property (* et or NO) Date of purchase in case of serf acturized property					

(6) I give herein below the details of liabilities/ dues to public financial institutions and government:-(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	Lean from Cupl. 6,00000) -	_	_	-	
	Lean or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of Joan					

	Aly other liability from	200001 -				
	Grand total of liabilities	8,000001-	_			
(ii)	Government Dues: Dues to departments dealing with government accommodation	_	_		H THEFT COURSE MANAGEMENT	
	Dues to departments dealing with supply of water	-	_			
	Dues to departments dealing with supply of electricity					_
	Dues to departments dealing with supply of telephones/mobiles Dues to departments dealing with government transport (including aircrafts and lielicopters)			-	_	
			-	_	_	_
	Income Tax Dues					
	Wealth Tax Dues					
	Service Tax, Dues					
	Municipal /Property Tax Dues					
	Sales Tax Dues	_				
	Any other dues					_
	Grand total of all Govt. dues					-

(7) Details of profession or occupation: a. Self	Assembely
b. Spouse	1
(8) My educational qualification is as under: 쇠타	

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum.
2.	Full postal address	175, Kawilya Noge MP, MLA, wolong . va
	Number and Name of the constituency and state	199 - Brahampur vidhon sabho
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	BJP
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	ND

	(c) Total number of Pending cases where the court (s) have taken cognizance			e	w.				
5	P	PAN of				ome Tax Retu		7.75	Travalar Same
	(a)	(a) Candidate						Pan	card isou.
	(b)	Spouse:					4	-	
	(c)	Dependents							
6,		Details	of Assets and	Liabi	litie	es in rupees			
		Description	Self	Spou		Dependent-I	Depende	nt-II	Dependent-III
١.		Moveable Asset (Total value)	10,00003 -						
В.		Immovable Asset	252,000						
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)					-		
	(ii)	Approximate Current Market Price of Asset (Total Value)							
7		Liabilities			-				
		(i) Government dues (Total)	600000)-						
		(ii) Loans from Bank, Financial Institutions and others (Total)	200000]-						
8.	((ghest educational qualific Give details of School / Un urse) (Name of the Schoo	iversity educat	tion wi	ith f	full form of the	certificat	e/ dipl	oma/ degree was completed.

VERIFICATION

1, the depon	ent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the
best of my	knowledge and belief, no part of it is false and nothing material has been concealed there from. I further
declare that	

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
 (b) L my spouse, or my-dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at PATMA	this the 2nd	day of January	2012
		/	

<mark>दिलमस्मी देवी</mark> DEPONENT Note: 1 Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

- 2 Affidavit should be sworn before an Oath Commissioner or Magnetrate of the First Class or before a Notary Public.
- 3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned
- 4. The affidavit should be either typed or written legibly and neatly.